

**CITY CIVIL AND SESSIONS COURT MUMBAI
IN THE COURT OF HHJ SHRI. R.R. BHOSALE
COURT 55 ADDL. SESSIONS JUDGE
Criminal Cause List Dated 7.9.2020**

Sr. No.	Case Type	Case No.	Title	Name of Adv.
JUDGMENT				
1	SPL CASE MCOC	11/2014	The State Borivali Police Station V/s. Kalia @ Mahesh Ashok Panchal and Ors.	SPP Jyoti Sawant Adv. Sameer Pradhan A.
REPLY				
2	SPL CASE MCOC B.A.	01/2016	The State of DCB, CID, Mumbai V/s. Prakash Ramsingh Bichal @ Pakya @ Hero and others.	SPP Jaysing Desai
3	SPL CASE MCOC B.A. Exh-342	17/2013 @ 19/2016 @ 02/2018	The State DCB CID V/s. Kiran @ Mama @ Kailash Sawant	SPP Jaysing Desai Adv. Khemka A-1,3, Adv. Mahesh mule A-4, Adv. Kawale A-2, 4
4	SPL CASE MCOC Exh-237	01/2005 @ 16/2016 @ 14/2018	The State of Maharashtra Vs Jamiruddin Gulam Rasul Ansari	Spl. P.P. Adv. Pasbola S.R.
HEARING				
5	SPL CASE MCOC Exh- 5 and 7 B.A.	25/2019	MHB Colony Police Station V/s. Muna Moinuddin Shaikh @ Guddu and Ors. 03	
6	SPL CASE MCOC B.A. Exh-241	06/2016	The State Dadar Police Station V/s. Ashwin Maruti Naik and others	SPP Jaysing Desai Adv. Dubey
7	SPL CASE MCOC B.A.	01/2015 @ 16/2019	The State DCB CID V/s. Mohamed Anis Merchant @ Radoowala and 10 Ors	SPP Pradeep Gharat Adv. Nazneen Khatri
8	SPL CASE MCOC B.A.	14/2015	The State DCB CID through I.O. Yashwant Watkar Vs. Aniket Anand Jadhav @ Andy and others	SPP Jaysing Desai Adv. Rahul Arote